GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1443 (To be answered on the 15th December 2022)

NEW AIRPORT AT KISHANGANJ DISTRICT

1443. DR. MOHAMMAD JAWED

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to set up an airport in Kishanganj district, Bihar where the nearest airport is inaccessible to the population and if so, the details thereof:
- (b) whether there is any plan to set up an airport in Kishanganj under the UDAN scheme where a sizeable population in the district and nearby areas work as migrant workers in different cities of India and in the Gulf countries which contributes a lot to the economy through remittances and if so, the details thereof; and
- (c) whether the Government proposes to build a greenfield airport at Kishanganj and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION वागर विमानन मंत्रातय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. RCS - UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under RCS - UDAN. An airport /water aerodrome which is included in the awarded routes of RCS - UDAN and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme.

Kishanganj Airstrip, Bihar is available in the tentative list of unserved airports in the UDAN Scheme Document. However, no airline has submitted a proposal to operate RCS flight from Kishanganj till the completion of four rounds of bidding under UDAN. Thus, the airstrip has not been taken for its revival.

(c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of a new Greenfield airport in the country. As per the Policy, a State Government or an

Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stages approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy. As of now, no proposal has been received for construction of a Greenfield Airport at Kishanganj, Bihar either from State Government of Bihar or any other Airport Developer.
